

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री बालेश्वर राम) :
(क) जी हां ।

(ख) समन्वित ग्रामीण विकास कार्यक्रम इस मंत्रालय का मुख्य कार्यक्रम है जो मध्य प्रदेश के छत्तीसगढ़ क्षेत्र में कार्यान्वित किया जा रहा है । इस कार्यक्रम के अन्तर्गत, एक वर्ष में एक खण्ड में औसतन 600 निर्धन ग्रामीण परिवारों को सहायता सुलभ की जाती है ताकि वे गरीबी की रेखा से ऊपर उठ सकें । अब यह कार्यक्रम मध्य प्रदेश के छत्तीसगढ़ क्षेत्र सहित देश के सभी खण्डों में कार्यान्वित किया जा रहा है ।

Rural Reconstruction Programmes in States

3613. SHRI MANMOHAN TUDU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that some voluntary organisations or agencies are functioning in association with the various rural reconstruction programmes in different States;

(b) if so, the name of the States and the name of such agencies or organisations which are functioning in those States;

(c) whether any such organisation or agency is functioning in Orissa in association with the Central Government sponsored rural development programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM):

(a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the Table of the House.

C. and D. Type Government Quarters

3614. SHRI MANMOHAN TUDU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is a dearth of Group C and D type quarters in New Delhi for the Central Government employees working in various Ministries of Government of India;

(b) if so, whether Government has taken any recent decision for stepping up the construction of C and D type quarters for the employees;

(c) the total number of houses of both C and D type expected to be released during 1981-82 and 1982-83;

(d) the number of such quarters under construction at present;

(e) the expected time of providing quarters to the entire employees entitled for those quarters and placed under the waiting list for the last ten years; and

(f) the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) General pool Residential accommodation for government employees, including types C & D quarters is being provided within the constraints of resources. The level of satisfaction in respect of 'general pool' types C & D quarters in Delhi is much more than in other cities of the country.

(b) More quarters are being constructed in Delhi within the constraints of resources.

| (c) | 1981-82 | 1982-83 |
|--------|---------|---------|
| Type C | 2053 | 3690 |
| Type D | 56* | |

* (they have already been completed).

| (d) | | |
|------------|--|------|
| Type III/C | | 6376 |
| Type IV/D | | 16 |

(e) and (f) It is not possible to give a definite date as to by when all the employees can be provided Govt. accommodation, because it depends upon the Plan allocation in future for this purpose.

संसदीय कार्य विभाग में हिन्दी और अंग्रेजी का प्रयोग

3615. श्री रामावतार शास्त्री : क्या संसदीय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी भाषा अधिनियम, 1963 के अनुसार हिन्दी भाषी क्षेत्रों में स्थित केन्द्रीय सरकार के कार्यालयों में शत प्रतिशत काम हिन्दी में किया जाना चाहिए ;

(ख) यदि हां, तो इस सम्बन्ध में उन के मंत्रालय की स्थिति क्या है ;

(ग) क्या यह सच है कि उक्त अधिनियम की धारा 3 की उपधारा 3 के अन्तर्गत 15 मर्दानों ऐसी हैं, जिन के लिए हिन्दी और अंग्रेजी, दोनों भाषाओं का प्रयोग किया जाना अनिवार्य है ;

(घ) यदि हां, तो इस सम्बन्ध में उन के मंत्रालय की स्थिति क्या है ; और

(ङ) उक्त अधिनियम के कार्यान्वयन के लिए उनके मंत्रालय ने क्या कार्यवाही की है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भोष्म नारायण सिंह) :

(क) राजभाषा अधिनियम, 1963 में ऐसा कोई अनुबंध प्रतीत नहीं होता है जिससे कि हिन्दी भाषी क्षेत्रों में स्थित केन्द्रीय सरकार के कार्यालयों में शत प्रतिशत काम हिन्दी में किया जाना चाहिए ।

(ब) प्रश्न 1571 उठता ।

(ग) जी, हां ।

(घ) और (ङ). जहाँ तक संसदीय कार्य विभाग का सम्बन्ध है राजभाषा अधिनियम 1963 की धारा 3 की उपधारा (3) में उल्लिखित मर्दानों के लिए हिन्दी और अंग्रेजी दोनों भाषाओं का प्रयोग किया जाता है ।

Drainage Scheme for Orissa

3616. SHRI CHINTAMANI JENA: Will the Minister of IRRIGATION be pleased to state:

(a) whether the State Government of Orissa has approached Central Government with a drainage scheme for clearance by the CWC or by the World Bank;

(b) if so, the details regarding the time when such scheme was put up before Union Government as well as the areas going to be covered and the extent of production likely to be increased after the execution of this scheme; and

(c) whether the scheme has been cleared by the Central Government and if not, the time by which it is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c). The State Government have reported that they are making model studies as suggested by Central Water Commission to finalise the proposals for Batagaon drainage cut scheme in Bala-sore District.

It will be possible to give the benefits of this scheme only after the State Government finalise their proposal.

The State Government have further reported that in the Sixth Plan period, work will be continued on 27 on-going drainage schemes and taken up on 23 new drainage schemes. These will benefit 1.46 lakh acres on their completion.